NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. MA 913/2019 MA 289/2017 MA 240/2017 MA 241/2017 MA 375/2017 IA 936/2021 IA 1048/2021 IA 1734/2021 IA 2147/2021 IA 2670/2021 IA 140/2022 In C.P. (IB)-65(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - Sanjay Ruia
V/s
Magna Opus Hospitality Pvt Ltd & Ors.

APPEARANCES: -
FOR THE APPLICANT : Adv. Sanjay Kumar Ruia
Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.12.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
Manish Tiwari